

1143  
13/12/18

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

**ORDER**

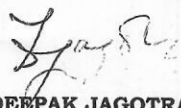
I, hereby authorize the following officer of Delhi Higher Judicial Service of North-East District at Karkardooma Courts, Delhi, U/s 10(3) Code of Criminal Procedure, 1973 to hear and dispose of bail/urgent applications pertaining to the Police Stations and Investigating Agencies of North-East District, Delhi including the urgent matters under Special Acts i.e. Prevention of Corruption Act, 1988, the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002, the Maharashtra Control of Organised Crime Act, 1999, Commissions for Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 and under section 21-A of the Punjab Courts (Delhi Amendment) Act, 1997 to exercise all the powers as vested in me under Section 34 of Punjab Courts Act, 1918, to hear and dispose of the urgent Civil matters pertaining to North-East District, Delhi in accordance with law during Winter Vacation, 2018, w.e.f. 26.12.2018 to 31.12.2018 for the period mentioned below against their names:

S.No	Name of the Judicial Officers	Period of Detention
1.	Sh. Praveen Singh, AD&SJ	26.12.2018 & 27.12.2018
2.	Sh. Raghubir Singh, AD&SJ	28.12.2018 & 29.12.2018
3.	Sh. G. N. Pandey, AD&SJ	31.12.2018

The aforesaid Judicial Officer shall hold the Court in his respective court rooms during Winter Vacation, 2018 and shall be assisted by his own court staff. The names and particulars of the staff detained by him for the said purpose, be sent to this office well in advance.

The aforesaid Judicial Officer and the Court Staff members detained shall be entitled to avail Compensatory Leave in the Calendar Year 2019 in lieu of the duty actually performed during the Winter Vacation, 2018.

The Office of the undersigned will remain open daily from 10:00 a.m. to 5:00 p.m. during the Winter Vacation, 2018, except other holiday, if any.


  
**(DEEPAK JAGOTRA)**  
District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi

No. ~~7674-7700~~ /Judl./N-E/KKD/Delhi/Win.Vac./2018

Dated : 12/12/18

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The District & Sessions Judges of East, Shahdara, North-West, New Delhi, South, South-East, West, North, South-West, Delhi/New Delhi.
4. All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
5. The Accounts Officer, Accounts Branch, through Ld. D.D.O., North-East District, Karkardooma Courts, Delhi.
6. The Chief Metropolitan Magistrate, North-East District, Karkardooma Courts, Delhi
7. The ACMM, North-East District, Karkardooma Courts, Delhi
8. The Officer Incharge, Pool Car Section, Karkardooma Courts, Delhi
9. The Chief Prosecutor, Prosecution Branch, North-East District, Karkardooma Courts, Delhi
10. The In-charge, Lock-up, Karkardooma Courts, Delhi.
11. The Sr. Administrative Officer(J)/Administrative Officer (J) of all the Branches, North-East District, Karkardooma Courts, Delhi
12. The PRO/APRO, Karkardooma Courts, Delhi
13. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
14. The Website Committee, Tis Hazari Courts and Karkardooma Courts, Delhi
15. PS/Reader to the undersigned.
16. Notice Board, through Care Taker, North-East District, Karkardooma Courts, Delhi

  
**District & Sessions Judge,**  
North-East District,  
Karkardooma Courts, Delhi